IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

25. **CONT.A. (IBC)/03(MB)2024**
IN C.P. (IB)/369(MB)2022

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **30.04.2024**

NAME OF THE PARTIES: Kepuce Footwear Private Limited
Vs.
Cosmic Export Solutions (India)
Private Limited

SECTION: 9, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

O R D E R

1. CS Stuti, CS IP Pramodkumar Ladda aw CS Yuvraj Shete, appeared on behalf of the Applicant. None present for the Respondent.

2. Registry is directed to issue fresh Show Cause Notice to the Respondent and place the notice along with track report on record before the next date of hearing.

3. List this matter for further consideration on **25.06.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

30.04.2024 / *Bmb*